

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2684**  
TO BE ANSWERED ON THE 9<sup>TH</sup> JULY, 2019

**AVAILABILITY OF FARM EQUIPMENT AND MACHINERIES TO FARMERS**

2684. SHRI KULDEEP RAI SHARMA:  
DR. SUBHASH RAMRAO BHAMRE:  
DR. HEENA GAVIT:  
DR. AMOL RAMSING KOLHE:  
SHRI SUNIL DATTATRAY TATKARE:  
SHRIMATI SUPRIYA SULE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken various steps to make the small farm equipment and machineries available to small and marginal farmers at reasonable prices, if so, the details thereof during the last three years and the current year;
- (b) the details of the allocation of funds to promote mechanization in agriculture during the last three years, State-wise;
- (c) whether it is true that the Indian farmers are facing problems due to poor quality of power tillers imported from China, if so, the details thereof and the measures taken to counter the issue; and
- (d) whether the Government has defined norms for testing the durability and checking the quality of power tillers and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a) & (b): Agricultural implements and machinery are essential inputs for modern agriculture. It enhances productivity besides reducing human drudgery and cost of cultivation. It also helps in improving utilization efficiency of other inputs.

Taking into consideration the above, Department Of Agriculture, Cooperation & Farmers welfare (DAC&FW) has introduced a dedicated Sub Mission on Agricultural Mechanization (SMAM) w.e.f. 2014-15 under which financial assistance is provided for various types of Agricultural implements and machinery used for tillage, sowing, planting, harvesting, reaping, threshing, plant protection, inter cultivation and residue management.

The SMAM scheme aims at 'reaching the unreached' by giving more focus to the small and marginal farmers, Promoting 'Custom Hiring Centers', creating hubs for hi-tech & high value farm equipments especially in the regions where availability of farm power is low, creating awareness among stakeholders through demonstration and capacity building activities, and ensuring performance- testing and certification at designated testing centers located all over the country.

During the year 2016-17, 2017-18, 2018-19 and 2019-20, total 151164, 269498, 385300, 124328 numbers of various agricultural machinery were distributed under SMAM scheme respectively.

A special Scheme to support the efforts of the Governments of Haryana, Punjab, Uttar Pradesh and the NCT of Delhi to address air pollution due to stubble burning and to subsidize machinery for the farmers for in-situ management of crop residue, a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' (CRM) for the period from 2018-19 to 2019-20 has been also launched. Under this scheme, during 2018-19, 32831 numbers of various agricultural machinery were distributed.

The farm mechanization component is also available under various schemes like Mission for Integrated Development of Horticulture (MIDH), National Food Security Mission (NFSM) and National Mission on Oilseeds and Oil Palm (NMOOP) and Rashtriya Krishi Vikas Yojana (RKVY).

The details of State-wise funds released under SMAM , CRM, MIDH , NFSM and NMOOP is enclosed as an Annexure-I , II , III , IV and V respectively.

The details of State-wise number of agricultural mechanization related project sanctioned and cost of the projects under RKVY is enclosed at Annexure VI.

(c) & (d): In order to counter the problem of poor quality of Power Tillers, the Government of India had constituted an Expert Committee on Power Tillers during November 2015 to study the issues related to the quality and performance of imported Power Tillers.

As recommended by an Expert Committee in their report, the following actions are already taken, for stringent testing norms of Power Tillers.

- i. Revised the limits and tolerances for different performance parameters and incorporated the changes under IS 13539: 2018.
- ii. To ascertain the durability of the power tillers, torture test and material testing for chemical composition of various critical components of the Power Tiller started and incorporated under IS 13539: 2018.
- iii. Field testing under different soil conditions started and incorporated under IS 13539: 2018.
- iv. Supplementary test is omitted under IS 13539: 2018.
- v. Number of minor defects are reduced from five to three and incorporated under IS 13539: 2018.

## Annexure- I

The details of funds allocated under Sub Mission on Agricultural Mechanization (SMAM) by Government for boosting mechanization of agricultural production processes , State-wise.

SI.No.	STATE	FUNDS RELEASED/ALLOCATED UNDER SUBMISSION ON AGRICULTURAL MECHANIZATION SINCE 2014-15 TO 2018-19 (Rs. In lakh)
1.	Andhra Pradesh	34973
2.	Arunachal Pradesh	1274
3.	Assam	1670
4.	Bihar	4801
5.	Chhattisgarh	6919
6.	Gujarat	3666
7.	Haryana	11866
8.	Himachal Pradesh	3306
9.	Jammu & Kashmir	1779
10.	Jharkhand	1237
11.	Karnataka	23402
12.	Kerala	2353
13.	Madhya Pradesh	15344
14.	Maharashtra	23092
15.	Manipur	3547
16.	Meghalaya	376
17.	Mizoram	1309
18.	Nagaland	6476
19.	Orissa	18777
20.	Punjab	10268
21.	Rajasthan	5311
22.	Sikkim	566
23.	Tamil Nadu	26471
24.	Telengana	3366
25.	Tripura	6163
26.	Uttar Pradesh	15625
27.	Uttarakhand	7270
28.	West Bengal	3688
	<b>TOTAL</b>	<b>244895</b>

**Annexure: II**

The details of funds allocated under a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' (CRM) by Government for boosting mechanization of agricultural production processes , State-wise.

Sl. No.	State	Funds Allocation - Year 2018-19 to 2019-20 ( Rs. in Lakh)
1	Haryana	31084
2	Punjab	51738
3	Uttar Pradesh	24555
	Total	107377

**Annexure- III**

**Statewise details of the funds allocated for Horticulture Mechanization under MIDH for the last three years 2016-17 to 2018-19 .**

Sl. No.	State	Funds Allocation - Year 2016-17 to 2018-19 ( Rs. in Lakh)
1	Andaman & Nicobar	16.8
2	Andhra Pradesh	1449.56
3	Bihar	23.55
4	Chhattisgarh	438
5	Daman and Diu	8.53
6	Gujarat	1784.19
7	Haryana	359.51
8	Jharkhand	20.67
9	Karnataka	1512.15
10	Kerala	1357.77
11	Madhya Pradesh	1552.23
12	Maharashtra	3276.32
13	Odisha	701.35
14	Punjab	640.98
15	Rajasthan	89.48
16	Tamilnadu	1052.55
17	Telangana	535.85
18	Uttar Pradesh	392.07
19	West Bengal	321
20	Arunachal Pradesh	374.5
21	Assam	1408
22	Manipur	213.8
23	Meghalaya	5.42
24	Mizoram	512
25	Nagaland	354.9
26	Sikkim	243.75
27	Tripura	2033.25
28	Himachal Pradesh	734.67
29	Jammu and Kashmir	2154.55
30	Uttarakhand	869.1
	<b>Total</b>	<b>24436.5</b>

**Annexure-IV****State-wise funds allocated for various machineries under NFSM during the year  
2015-16 to 2018-19**

Sl. No.	State	Funds Allocation - Year 2015-16 to 2018-19 (Rs.in lakh)
1	Andhra Pradesh	3320.477
2	Arunachal Pradesh	134.200
3	Assam	7871.220
4	Bihar	4083.965
5	Chhattisgarh	6085.803
6	Goa	6.500
7	Gujarat	1092.244
8	Haryana	888.331
9	Himachal Pradesh	603.296
10	Jammu & Kashmir	443.628
11	Jharkhand	1422.295
12	Karnataka	5973.054
13	Kerala	41.700
14	Madhya Pradesh	12595.658
15	Maharashtra	8706.364
16	Manipur	438.470
17	Meghalaya	92.136
18	Mizoram	25.950
19	Nagaland	483.186
20	Odisha	3159.594
21	Punjab	1378.112
22	Rajasthan	5872.826
23	Sikkim	76.654
24	Tamil Nadu	2149.274
25	Telangana	1370.043
26	Tripura	336.276
27	Uttar Pradesh	13547.920
28	Uttarakhand	709.444
29	West Bengal	2413.742
	Total	85322.362

**Annexure- V****State-wise fund allocation for Supply of Farm Implements under NMOOP  
(2016-17 to 2018-19)**

S. No.	State	Funds Allocation - Year 2016-17 to 2018-19 (Rs.in lakh)
1	Andhra Pradesh	164.3
2	Arunachal Pradesh	27.72
3	Assam	1031.26
4	Bihar	0
5	Chhattisgarh	839.92
6	Gujarat	4576.82
7	Jammu & Kashmir	42.76
8	Haryana	604.34
9	Jharkhand	243.96
10	Karnataka	1204
11	Madhya Pradesh	7451.46
12	Maharashtra	7400.36
13	Manipur	79
14	Meghalaya	22
15	Mizoram	5.04
16	Nagaland	83
17	Orissa	26.2
18	Rajasthan	1800
19	Sikkim	7.2
20	Tamil Nadu	485.1
21	Telang	300
22	Uttar Pradesh	2718.72
23	Uttarakhand	45.66
24	West Bengal	3470
25	TOTAL	32628.82

## Annexure- VI

**Total No. projects sanctioned and Cost of its Projects in AGRICULTURE MECHANISATION under RKVY DURING (2014-15 to 2018-19)**

Sr. No.	State	Financial Year	No. of Projects	Cost (in Crore)
1	ANDHRA PRADESH	2014-15	22	28.09
		2015-16	10	34.23
		2016-17	6	50.35
		2017-18	2	155.08
		2018-19	1	60.52
2	ARUNACHAL PRADESH	2014-15	2	4.40
		2016-17	2	1.85
		2018-19	4	5.05
3	ASSAM	2014-15	7	62.50
		2015-16	1	27.37
		2016-17	1	26.25
		2017-18	1	39.56
		2018-19	1	17.52
4	BIHAR	2014-15	2	31.75
5	CHATTISHGARH	2015-16	1	9.20
		2017-18	1	0.80
		2018-19	1	0.80
6	GOA	2017-18	1	26.36
7	GUJARAT	2014-15	1	281.04
8	HARYANA	2014-15	2	22.75
		2016-17	1	20.86
		2017-18	3	69.92
9	HIMACHAL PRADESH	2015-16	1	1.75
		2016-17	1	3.00
		2017-18	1	1.50
		2018-19	1	1.60
10	JAMMU AND KASHMIR	2014-15	9	3.58
11	JHARKHAND	2015-16	2	10.62
12	KARNATAKA	2014-15	3	72.68
		2015-16	3	146.05
		2016-17	1	65.00
		2017-18	3	2.16
		2018-19	1	19.10
13	KERALA	2014-15	1	4.00
		2016-17	1	3.00
		2017-18	1	6.19



14	MADHYA PRADESH	2014-15	11	100.08
		2015-16	12	138.24
		2016-17	8	110.15
		2017-18	7	126.10
		2018-19	7	70.00
15	MAHARASHTRA	2016-17	4	333.00
		2017-18	2	115.00
		2018-19	2	300.00
16	MANIPUR	2014-15	3	0.94
17	MEGHALAYA	2014-15	1	0.30
		2015-16	1	2.17
		2016-17	1	1.12
		2018-19	1	0.99
18	MIZORAM	2014-15	9	9.13
		2015-16	2	0.37
19	NAGALAND	2014-15	3	11.00
		2015-16	1	1.00
		2016-17	3	6.00
		2017-18	3	6.25
20	ORISSA	2014-15	1	24.95
		2015-16	1	1.81
		2016-17	3	49.59
		2017-18	2	59.12
		2018-19	3	36.30
		2019-20	2	62.11
21	PUNJAB	2014-15	2	43.72
22	RAJASTHAN	2014-15	1	0.87
23	TAMILNADU	2014-15	6	57.68
		2015-16	7	60.36
		2016-17	2	88.16
		2017-18	7	61.64
		2018-19	4	42.60
24	TELANGANA	2014-15	16	53.03
		2015-16	2	49.01
		2016-17	7	80.00
		2017-18	13	85.00
		2018-19	6	129.30
25	TRIPURA	2014-15	2	4.77

26	UTTAR PRADESH	2014-15	2	55.95
		2015-16	4	118.82
		2016-17	5	104.07
		2017-18	2	15.43
		2018-19	3	23.68
27	UTTARAKHAND	2014-15	2	29.22
		2015-16	1	2.31
28	WEST BENGAL	2014-15	2	59.25
		2015-16	4	40.00
		2016-17	2	40.40
		2017-18	3	29.70
		2018-19	3	54.25
		Total	303	4211.41

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